

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6216

ANSWERED ON:04.05.2010

FIRE CLEARANCE CERTIFICATE

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Yaskhi Shri Madhu Goud

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether various high rise buildings including hospitals, private and Government schools in the NCT of Delhi are running without getting fire clearance certificate from MCD;
- (b) if so, the details thereof and the reasons therefor;
- (c) the action taken against the owners of such buildings and responsible officials of MCD;and
- (d) the steps taken by the Government to check such cases in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): Fire clearance to the various high rise buildings including hospital buildings and schools is accorded by Delhi Fire Service Department, Govt. of NCT of Delhi on satisfactory compliance of fire safety measures.

At the time of sanction of building plans, clearance from Delhi Fire Service,. Govt. of NCT of Delhi is obtained in respect of sites/proposals for multi-storeyed buildings which are of more than 15 meter height and for special buildings covered under Clause 6.2.4.1. of Building Bye Laws, 1983.

As on 31.3.2010, Delhi Fire Service received applications from 2171 private schools and 784 government schools out of which 1569 and 116 schools respectively are clear from fire safety point of view and remaining have been intimated shortcomings before giving fire safety clearance. As on date a total of 1625 such high-rise buildings have been cleared by Delhi Fire Service from fire safety point of view.

Various actions as per law have been taken against those buildings which do not have required clearance from the Fire Department which inter-alia includes issuance of orders for disconnection of essential supplies, issuance of show cause notice, demolition, sealing, etc. Action in accordance with Delhi Fire Prevention Fire Safety Act, 1986 and Rules 1987 is ensured for high rise buildings and inspection is carried out upon completion of new building and existing high-rise buildings to verify the availability of minimum perceived fire safety measures.